

(e) As recommended by the Mehta Committee in its interim report, banks have been advised by RBI to provide supplementary dose of assistance under IRDP upto the limit stipulated under existing subsidy ceilings to beneficiaries who have not crossed the poverty line with the initial assistance extended to them under IRDP. Further, the banks have been advised to introduce the system of back-end subsidy under IRDP, to prevent leakages present in the system of front-end subsidy.

#### Decline in Projection by STC

3246. SHRI TARIQ ANWAR : Will the Minister of COMMERCE be pleased to state :

(a) whether State Trading Corporation's projections for the current year has sharply come down;

(b) if so, the reasons therefor; and

(c) the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to

(c). No, Sir. For the current financial year, STC has a turnover target of Rs. 1964 crores comprising Rs. 1514 crores in terms of its MOU for 1996-97 and Rs. 450 crores as canalised imports which envisages an increase of 17% over its actual performance of Rs. 1685 crores during 1995-96.

#### Prime Minister Rojgar Yojana

3247. SHRI ANANTH KUMAR :

DR. BALIRAM :

Will the Minister of INDUSTRY be pleased to state the number of SC/ST entrepreneurs out of the total entrepreneurs in the country granted loans under Prime Minister Rojgar Yojana during each of the last three years. State-wise?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : As reported by the States and Union Territories, the number of SC/ST entrepreneurs out of the total number of entrepreneurs in the country sanctioned loan under the Prime Minister's Rozgar Yojana for years 1993-94, 1994-95 and 1995-96 is given in the enclosed Statement.

#### STATEMENT

Statement showing State-wise number of SC/ST entrepreneurs out of the total entrepreneurs granted loans under Prime Minister's Rozgar Yojana during 1993-94, 1994-95, 1995-96.

S.No.	State/UT	1993-94	SC/ST	1994-95	SC/ST	1995-96	SC/ST
		Total entrepreneurs Sanctioned loans (Nos.)	entrepreneurs Sanctioned loan out of total (Nos.)	Total entrepreneurs Sanctioned loans (Nos.)	entrepreneurs Sanctioned loan out of total (Nos.)	Total entrepreneurs Sanctioned loans (Nos.)	entrepreneurs Sanctioned loan out of total (Nos.)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	3466	395	19851	3105	32556	3426
2.	Assam	818	128	6404	1452	9852	NR
3.	Bihar	2051	211	11705	774	17744	NR
4.	Delhi	622	64	702	69	4143	NR
5.	Goa	78	1	188	1	499	2
6.	Gujarat	527	51	5707	736	10190	1312
7.	Haryana	792	39	4598	468	9333	666
8.	Himachal Pradesh	201	21	1338	276	2578	354
9.	Jammu and Kashmir	101	3	1880	95	2586	NR
10.	Karnataka	1919	233	13759	1634	17000	1858
11.	Kerala	1595	63	11123	903	14135	NR
12.	Madhya Pradesh	2992	276	21840	2963	31566	4127
13.	Maharashtra	4850	384	26551	3176	40392	4450
14.	Manipur	214	47	2214	828	1753	NR
15.	Mizoram	31	31	223	203	240	240
16.	Orissa	842	97	5474	569	8267	NR
17.	Punjab	1030	57	5357	644	15531	1702